GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:551 ANSWERED ON:26.11.2012 COTTON BILL 2012 Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Yaskhi Shri Madhu Goud

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government has circulated the draft Cotton Trade (Development and Regulation) Bill, 2012 to various expert and stakeholders;

(b) if so, the details thereof along with their comments/suggestions in this regard;

(c) whether there has been any differences between the textiles and agriculture ministries on the proposed draft bill; and

(d) if so, the details thereof along with steps taken to resolve such differences?

Answer

(MINISTER OF TEXTILES) (SHRI ANAND SHARMA)

(a) to (d): Yes Madam. Government has placed in public domain the draft Cotton Trade (Development and Regulation) Bill, 2012 (now renamed as Cotton Distribution (Collection of Statistics) Bill, 2012. The draft Bill was discussed with the Members of the Cotton Advisory Board. Inter-Ministerial consultations including the Agriculture Ministry were also completed. Comments and suggestions received pertained mainly to the penalty provisions, the appellate mechanism and avoidance of duplication of collection mechanisms. Comments and suggestions have been duly considered in the process of evolving a consensus in the provisions of the Bill.